

information is being collected from the State Governments and will be laid on the Table of the House in due course

Persons Detained under COFEPOSA

2939. DR. VASANT KUMAR PANDIT: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether cases registered under COFEPOSA and violation of other foreign exchange rules against a number of persons during the last three years have lapsed or have been withdrawn on the termination of external and internal emergencies and those persons were freed from detention;

(b) whether a number of persons involved in such like cases were declared absconding from the country and whether cases against those persons have also lapsed or have been withdrawn; and

(c) whether Government propose to try the released persons for their offences under any new alternate laws; if so, facts thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The reference presumably is to the persons detained under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 for smuggling and activities prejudicial to conservation and augmentation of foreign exchange. With the revocation of internal emergency on 21-3-1977, 2034 persons detained under the Act were released from detention.

(b) As on 20-3-77, 251 persons had been declared absconders under the Act. The detention orders against 52 such persons have been revoked by the detaining authorities.

(c) Appropriate action under the normal laws is being taken against the persons released, wherever necessary.

Cattle Insurance Companies

2940. SHRI D. B. CHANDRE GOWDA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the functioning of Cattle Insurance Companies at present in the country, State-wise; and

(b) the names of the Insurance Companies alongwith their conditions of operation which have come forward to attract the attention of small farmers in the remote corners of the country?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) All the four subsidiaries of the General Insurance Corporation of India viz:

- (1) National Insurance Co. Ltd.
- (2) New India Assurance Co. Ltd.
- (3) Oriental Fire and General Insurance Co. Ltd., and
- (4) United India Fire and General Insurance Co. Ltd., transact Cattle Insurance business all over India. The market agreement sponsored by the General Insurance Corporation of India, under which the subsidiaries operate, provides for uniform premium rates, policy terms and conditions throughout India.

State-wise figures of Cattle Insurance business of the aforesaid insurance companies are not available. Premium figures all over India during the years 1974 to 1976 were as under:—

Year	Premium
	Rs.
1974 . . .	24,82,608
1975 . . .	48,45,388
1976 . . .	1,32,93,254